

**Community Development and N.E.S. Schemes in Punjab**

**849. Sardar Iqbal Singh:** Will the Minister of Community Development be pleased to state:

(a) the extent of area and population covered under the Community Development and N.E.S. Schemes in Punjab during 1956-57, 1957-58 and 1958-59 so far district-wise and year-wise; and

(b) the total amount spent by the Central Government thereon during the above period?

The Minister of Community Development (Shri S. K. Dey): (a) and (b). A Statement giving the available information is laid on the Table of the Lok Sabha. [See Appendix II No. 154]. Complete information will be obtained from the State Government and laid on the Table later.

**Payment of Cane Price to cultivators in U.P.**

**850. Shri Vajpayee:** Will the Minister of Food and Agriculture be pleased to state:

(a) the price of sugarcane supplied by the cane growers to the Balrampur and Tulsipur sugar mills, District Gonda (U.P.) upto the 15th July, 1958 and the amount of money paid to the cultivators against cane supplies;

(b) whether arrears of cane price have been paid;

(c) if not, the reasons therefor; and

(d) the action Government propose to take to clear the arrears and ensure prompt payment of cane price on demand?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The total price of sugarcane supplied to Balrampur and Tulsipur Sugar Mills and

amount of money paid to cultivators upto 15th July, 1958 was as under:—

	BALRAMPUR (Lakh Rs.)	TULSIPUR (Lakh Rs.)
Price of Sugarcane supplied	35.89	39.29
Amount paid	35.89	39.24

(b) and (c). There are no arrears of cane price except Rs. 5,000 in case of Tulsipur factory. This amount has been held up for final adjustment of accounts.

(d) Does not arise.

**Cooperative Farming**

**851. Shri Vajpayee:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 991 on the 7th March, 1958 and state:

(a) whether reports from the various States regarding progress made in cooperative farming have since been received; and

(b) if so, whether a statement summarising the various reports will be placed on the Table?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). A statement laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 155.]

**Ginger**

**852. Shri Maniyangadan:** Will the Minister of Food and Agriculture be pleased to state:

(a) the price of ginger in the market;

(b) the cost of production of the commodity;

(c) whether it is a fact that the cost of production is higher than the price prevailing in the market and if so, what steps are being taken to ensure the producer a reasonable margin of profit;.

(d) whether any representation has been received from producers regarding the difficulties which face them; and

(e) if so, the action, if any, taken by Government on those representations?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) A statement giving the latest available information is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 156.]

(b) Data regarding cost of production of ginger are not available.

(c) Does not arise.

(d) No.

(e) Does not arise.

#### Supply of Rice to Kerala State

**853. Shri Maniyangadan:** Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of rice agreed to be supplied by the Central Government to the Kerala State during each of the months from June to December, 1958; and

(b) the prices paid for the rice so supplied by the Central and State Governments respectively?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) During June and July 1958, Kerala State was allotted 12,000 tons of rice for each month. For August, 12,000 tons of rice has been allotted on replacement basis. In September, the rice crop will be harvested in Kerala and the position is expected to become easier thereafter. It will however be open to the Kerala Government to continue purchases from Andhra Pradesh, if necessary.

(b) Rice issued to Kerala Government from Central Stocks (except what is given on replacement basis) is charged at the same price of Rs. 16/- per maund as is charged for supplies to other States. The average

economic cost of rice procured from different sources by the Central Government is much higher.

#### Parlakimedi Light Railway

**854. Shri Sanganna:** Will the Minister of Railways be pleased to state:

(a) whether Government are aware that tickets are not issued at the counters of the railway stations on the Parlakimedi Light Railway line for more than six months to the travelling public for want of stock of railway tickets, with the result that there is a scope for corruption and leakage of huge revenue; and

(b) if so, what steps have been taken by Government to have sufficient stock of railway tickets?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) and (b). It is not a fact that printed card tickets were not issued at the railway stations on the old Parlakimedi Light Railway for more than six months. There had been, however, some cases of non-availability of printed card tickets at certain stations for a few destinations, and blank paper and excess fare tickets were issued to passengers. In such instances, special steps were taken to arrange early supply of printed card tickets in adequate quantities.

#### Seamen Employment Offices

**855. Shri Raghunath Singh:** Will the Minister of Transport and Communications be pleased to state how many seamen of foreign origin i.e. Pakistani, Portuguese and others have got their employment through the Seamen Employment Offices of the Ministry of Transport of the Government of India so far?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** The number of seamen of foreign nationality (Pakistani, Portuguese Indians and others)